

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5023-5024/2024

STATE BANK OF INDIA & ORS.

Appellant(s)

VERSUS

THE CONSORTIUM OF MR. MURARI LAL JALAN
AND MR. FLORIAN FRITSCH & ANR.

Respondent(s)

(With IA No.94159/2024-STAY APPLICATION and IA No.95424/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 17-05-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s) Mr. N. Venkataraman, ASG
Mr. Sanjay Kapur, AOR
Mr. Devesh Dubey, Adv.
Ms. Divya Singh Pundir, Adv.
Mr. Arjun Bhatia, Adv.

For Respondent(s) Mr. Pawanshree Agrawal, AOR

M/s. Karanjawala & Co.

UPON being mentioned the Court made the following
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 The Civil Appeals are mentioned with notice to the respondent.
- 3 The Performance Bank Guarantees which are to expire in the month of June 2024, shall be kept alive till the next date of listing.
- 4 List the Civil Appeals on 16 July 2024 before the appropriate Bench.

(CHETAN KUMAR)
A.R. -cum-P.S.

(POOJA SHARMA)
Court Master